

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. C.P. (IB)/146(MB)2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

NAME OF THE PARTIES: - Gandhar Oil Refinery (India) Limited
V/s
Avalanche Impex Private Limited

Section: U/s 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Shantanu Ray appeared for the Petitioner through VC. None appeared for the Respondent / Corporate Debtor. Court notice sent to the respondents has been received back with the report "undelivered". Counsel for the Operational Creditor states that he has already served with the Respondent and shall file a service affidavit. Let the service affidavit be filed before the next date of hearing. List this matter on **13.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)